

HIGH COURT OF SIKKIM

GANGTOK

No.....8...../HCS

Dated...20.7.2020

NOTIFICATION

In partial modification of Notification No. 26/HCS dated 06.09.2018, Hon'ble the Acting Chief Justice is pleased to re-constitute Mediation Monitoring Committee of Sikkim, comprising of the following members, with immediate effect:-

1.	Hon'ble the Chief Justice	Patron-in-Chief & Ex-Officio Chairman
2.	Hon'ble Mrs. Justice Meenakshi Madan Rai, Acting Chief Justice, High Court of Sikkim	Judge-in-Charge & Executive Chairperson, Sikkim State Legal Services Authority
3.	Member Secretary, Sikkim State Legal Services Authority	Member
4.	Mr. N. Rai, Senior Advocate	Member
5.	Mr. Praveen Pradhan, Under Secretary, Sikkim State Legal Services Authority	In-charge/Secretary
6.	Mr. Zangpo Sherpa, Advocate	Member

By Order,

Sd/-

REGISTRAR GENERAL

Memo No.: V(207)Confdl./HCS/

Date: 20.7.2020

Copy to:-

1. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
2. The Additional Registrar-cum-PPS to Hon'ble the Acting Chief Justice, High Court of Sikkim, Gangtok.
2. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Secretary, Mediation and Conciliation Project Committee, Supreme Court of India, New Delhi.
5. The Member Secretary, National Legal Services Authority, New Delhi.
6. Mr. Sonam Palden Bhutia, Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
7. Mr. N. Rai, Senior Advocate, Gangtok.
8. Mr. Praveen Pradhan, Under Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.

9. Mr. Zangpo Sherpa, Advocate, Gangtok.
10. The Advocate General, Government of Sikkim, Gangtok.
11. The Additional Advocate General, Government of Sikkim, Gangtok.
12. The Commissioner-cum-Secretary to Hon'ble Governor of Sikkim, Raj Bhawan, Gangtok.
13. The District & Sessions Judge, West at Gyalshing.
14. The District & Sessions Judge, North at Mangan.
15. The District & Sessions Judge, East at Gangtok.
16. The Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
17. The District & Sessions Judge, South at Namchi.
18. The District & Sessions Judge (Spl. Div. I) at Gangtok.
19. The District & Sessions Judge (Spl. Div. II) I/C at Gangtok.
20. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
21. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
22. The Chief Judicial Magistrate-cum-Civil Judge, West at Gyalshing.
23. The Chief Judicial Magistrate-cum-Civil Judge, East at Gangtok.
24. The Chief Judicial Magistrate-cum-Civil Judge, South at Namchi.
25. The Chief Judicial Magistrate-cum-Civil Judge (I/C), North at Mangan.
26. The Sr. Civil Judge-cum-Judicial Magistrate, East at Gangtok.
27. The Sr. Civil Judge-cum-Judicial Magistrate, South at Namchi.
28. The Civil Judge-cum-Judicial Magistrate, West at Gyalshing.
29. The Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division, West Sikkim.
30. The Civil Judge-cum-Judicial Magistrate, North at Mangan.
31. The Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, South Sikkim.
32. The Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division (I/C), East Sikkim.
33. The Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division (I/C), East Sikkim.
34. The Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division (I/C), South Sikkim.
35. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division (I/C), North Sikkim.
36. All Registrar General of High Courts for information to "Mediation Monitoring Committee" of High Courts.
37. The President, Bar Association of Sikkim, Gangtok, East Sikkim.
38. The President, Namchi Bar Association, South Sikkim.
39. The PA to Registrar General, High Court of Sikkim, Gangtok.
40. The PA to Registrar, High Court of Sikkim, Gangtok.
41. The Computer Cell, High Court of Sikkim.
42. Notice Board.
43. Guard file ; and
44. File.


20:07.2020
REGISTRAR GENERAL